

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-V

28. IA/1871/2023 In C.P. (IB)/283(MB)2021

CORAM:

SMT. ANURADHA BHATIA
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2023

NAME OF THE PARTIES: MRS. GUTTA ANURADHA
V/s
UNITY APPLIANCES LIMITED

Section: 9 of Insolvency & Bankruptcy Code, 2016

ORDER

Adv. Madhavi Nalluri appeared for the RP. List IA No. 1871/2023 on
01.06.2023 (HOB).

Sd/-

ANURADHA BHATIA
Member (Technical)

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)